

(c) It is estimated that the number of wholly unemployed as of March, 1978 was 4.3 million persons. Including both wholly unemployed and under-employed persons, the total volume of unemployment was estimated in the Draft Five Year Plan at 20.6 million person-years as of the same date. It is expected that as the plan is implemented the extent of unemployment will decline progressively.

Influx of Bangladesh Refugees into Assam

1299. SHRI C. K. CHANDRAPPA:

SHRI SAMAR MUKHERJEE:

SHRI OM PRAKASH
TYAGI:

SHRI K. A. RAJAN:

SHRI SUKHDEO PRASAD
VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news appeared in the "Times of India" that there is Bangla influx in Assam;

(b) if so, what is Government's reaction on it; and

(c) what step Government propose to take to stop the illegal immigrants and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). Yes, Sir. For variety of reasons illegal infiltration has been going on since partition from erstwhile East Pakistan and later on from Bangladesh into Assam. On account of their ethnic similarity it is difficult to trace out these illegal migrants and accordingly it is not possible to know the exact number of such persons present in Assam. No reports have been received indicating that there was any marked increase in the number of infiltrators entering India of late.

(c) Patrolling along the international borders has been intensified and strict vigilance is being kept to check any infiltration from across the borders.

As and when the infiltrators are intercepted or detected, they are pushed back.

Entry of Heavy Vehicles in Delhi

1300. SHRI M. KALYANASUNDARAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of buses, trucks and tractors entered Delhi on 23-12-78 from different States without Inter-State permit and by violating other transport rules;

(b) if so, the details thereof; and

(c) action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). Out of 3311 vehicles which entered Delhi on 23-12-1978 in connection with the Kisan Rally 2747 had violated the law.

(c) Challans against 150 vehicles have already been sent to the court while action against the remaining 2597 vehicles is at hand.

Transfer of Resources from Centre to States

1301. SHRI A. BALA PAJANOR: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the formula for transfer of resources from the Centre to the States for development operates adversely against States which have successfully implemented family planning and shown sizeable reduction in growth rate of population; and

(b) if so, the weightage proposed for increased subvention to such States?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). It has been decided that in the sharing of

Central resources with the States, whenever weightage is given to population, the population figures of 1971 will continue to be used till the year 2001. Besides, 8 per cent of Central assistance for State Plans has been linked to States' performance in respect of the family planning programme.

Australian Wool Corporation proposal re. Stock Pile of Raw Wool

1302. SHRI VASANT SATHE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are actively considering the proposal of the Australian Wool Corporation (A.W.C.) to keep a stock pile of 10,000 bales of raw wool in Calcutta and Bombay to help the decentralised sector of the indigenous woollen industry;

(b) if so, the details of the proposal received/under consideration; and

(c) decision taken in the matter and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV):

(a) to (c). The Australian Wool Corporation has sought Government of India's approval for locating a stock pile of upto 10,000 bales of greasy wool in India in bonded warehouses. Initially, it is proposed to store 5,000 bales of greasy wool either in Calcutta or Bombay or in the decentralised sector. Subsequently, a similar quantity will be stored at a second storage site.

The Australian Wool Corporation have made it clear that in case Sales Tax and Income Tax are leviable on transactions from the proposed stock pile, the proposal will become uneconomic and they will not proceed with the scheme. An examination of the proposal, however, indicates that prima facie transactions from the proposed stockpile will be subject to Sale Tax as well as Income Tax. The Australian Wool Corporation is being informed accordingly.

घंड़मान और निकोबार द्वीपसमूह की प्रशासन के लिए कर्माधीय सहायता

1303. श्री हुकम चन्ध कच्छवाय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में भूतपूर्व सैनिकों और शरणार्थियों को बसाने के लिये घंड़मान और निकोबार द्वीप समूह में कितने रिहायशी एककों का निर्माण किया गया तथा उन्हें बसाये जाने के कार्य पर कितनी धनराशि खर्च की गई :

(ख) क्या उक्त द्वीपसमूह के प्रशासन में उस सम्बन्ध में कोई योजना प्रस्तुत की है और यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ;

(ग) उनके मंत्रालय में छटी पंचवर्षीय योजना के अन्तर्गत मकान बनाने तथा पुनर्वासि कार्यों के लिये कुल कितनी धनराशि नियत की है ; और

(घ) क्या इस क्षेत्र में समस्या की गम्भीरता को ध्यान में रखते हुए नियत की गई धनराशि कम है और यदि हां, तो क्या इसमें वृद्धि करने का विचार है ?

गृह मंत्रालय में राज्य मंत्री (श्री जगन्मोहन लाल) : (क) भारत सरकार अथवा घंड़मान और निकोबार प्रशासन भूतपूर्व सैनिकों अथवा शरणार्थियों के लिये कोई रिहायशी एककों का निर्माण नहीं कर रहा है। बसाने वाले भूतपूर्व सैनिकों तथा शरणार्थियों को क्रमशः मकान निर्माण अनुदान तथा ऋण दिये जाते हैं। 1975-76 से 1977-78 तक के दौरान भूतपूर्व सैनिकों तथा शरणार्थियों/प्रत्यार्जित व्यक्तियों को पुनर्वासि सहायता पर क्रमशः 17.48 लाख रुपए तथा 15.98 लाख रुपये का खर्च किया गया था। किन्तु उक्त खर्च में परिभोजना स्थापना, भवन निर्माण तथा व्यवस्थापन निर्माण पर किया गया खर्च शामिल नहीं है।

(ख) प्रशासन द्वारा रिहायशी एककों के निर्माण के लिये कोई योजना प्रस्तुत नहीं की गई है।

(ग) और (घ) . छटी पंचवर्षीय योजना के दौरान पुनर्व्यवस्था तथा पुनर्वासि योजना के लिये नियत परिधाय 376.85 लाख रुपये हैं जिसमें मकान निर्माण अनुदान तथा ऋण प्रायश्दान शामिल है। यह राशि उक्त योजनाओं के लिये पर्याप्त समझी जाती है और इसलिये इस में वृद्धि करने का कोई विचार नहीं है।